

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP205/ 16	TP80/17	Hearing	433 (e)	ExxonMobil Lubricants Pvt.Ltd. Vs Wilworth Earth Movers Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

HARISH N.N.
9845450587

Petitioner

Counsel for petitioner is present. He has filed Index and also Annexures. He filed proof that notice is delivered to the respondent. Respondent is called, absent. There is no representation for the respondent. Hence, Respondent is set ex-parte.

For hearing the counsel for petitioner, posted to 21.03.2017

MEMBER (J)

MEMBER (T)